

**HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD**

MONDAY, THE THIRTIETH DAY OF SEPTEMBER
TWO THOUSAND AND TWENTY FOUR

PRESENT

**THE HONOURABLE THE CHIEF JUSTICE ALOK ARADHE
AND
THE HONOURABLE SRI JUSTICE J SREENIVAS RAO**

WRIT APPEAL NO: 1132 OF 2024

Writ Appeal under clause 15 of the Letters Patent preferred against the order dated 30-08-2023 in the W.P.No.47062/2018 on the file of the High Court.

Between:

1. K Venkanna, S/o Jaggaiah, Aged about 55 years, Occ. Ex-Casual Labour in FCI Miryalguda R/o H No 2-40, Plot No 74, Near Gramapanchayat, Jillelaguda, Saroornagar Mandal, RR District (I D No 154/2001)
2. Karimshetty Vishwanadham, S/o Satyanarayana, Aged about 52 years, Occ. Ex-Casual Labour in FCI Miryalguda, Rio Prakash Nagar, H No 35-486, Miryalguda, Nalgonda District (I D No 83/2002)
3. Md Haneef, S/o Khasim, Aged about 55 years, Occ. Ex-Casual Labour in FCI Miryalguda, R/o.H No 1-59/23, Maseed Banda, Kondapur, R R District (I D No 91/98)
4. Ravirala Venkatanarayana, S/o Venkateshwarlu, Aged about 55 years, Occ. Ex-Casual Labour in FCI Miryalguda, R/o H.No. 251, Bangarugadda, Nidamanur Mandal, Nalgonda District (I D No 146/2001)
5. J M Thriupathaiiah, S/o Nagaiah, Aged 55 years, Occ. Ex-Casual Labour in FCI Miryalguda, R/o F C I Bapooji Nagar, Miryalguda. Nalgonda District (I D No 150/2001)
6. S K Mahaboob, S/o Janimiya, Aged about 57 years Occ. Ex-Casual Labour in FCI Miryalguda, R/o H No 19-266, Reddy Colony, Miryalguda, Nalgonda District (I D No 165/2001)
7. Md. Yesudani, S/o Dasthagiri, Aged about 58 years, Occ. Ex-Casual Labour in FCI Miryalguda, R/o H No 250/1, Reddypally (V), Narsapur Mandal, Medak District (I D No 158/2001)
8. Md Subani, S/o Dasthagiri, Aged about 55 years, Occ. Ex-Casual Labour in FCI Miryalguda, R/o Shanthinagar, Miryalguda, Nalgonda District, (I D No 160/2001)
9. Panduga Narayanamma, W/o Krishnaiah, Aged about 55 years, Occ. Ex-Casual Labour in FCI Miryalguda, R/o H No. 34-324/1, FCI Bapujinagar, Miryalguda, Nalgonda District (I D No 185/2001)
10. Gummadvelli Yadaiah, S/o Sathaiiah, Aged about 55 years, Occ. Ex-Casual Labour in FCI Miryalguda, Rio. H No 3-174, Ravindranagar, Miryalguda, Nalgonda District (I D No 149/2001)
11. Bandaru Mallareddy, S/o Sashireddy, Aged about 60 years, Occ. Ex-Casual Labour in FCI Miryalguda, R/o H No 127/4/8, Mathalaxminagar, Kothapet, Hyderabad (I D No 164/2001)
12. Kommanapally Sambaiah, S/o Ramulu, Aged about 55 years, Occ. Ex-Casual Labour in FCI Miryalguda, R/o H No 4-181, T Vellemla, Chityal (M) Nalgonda District (I D No 195/2001)

13. Chilakalametla Yadaiah, S/o Lingaiah, Aged about 42 years, Occ. Ex-Casual Labour in FCI Chityal, R/o H No 7-36, Peddabavigudem, Chityal (M), Nalgonda District (I D No 162/2001)
14. Md. Yousufjani, S/o Mahaboob Ali, Aged about 57 years, Occ. Ex-Casual Labour in FCI Chityal, R/o H No 6-6-214, Ravindranagar, Nalgonda. (I D No 156/2001)
15. Boinapally Narsimha, S/o Ramaiah @ Narsimha Rao, S/o Rama Rao, Aged about 57 years, Occ. Ex-Casual Labour in FCI Chityal, R/o H No 9-57, Priyanagar, Chityal, Nalgonda District (I D No 173/2001)
16. Thirupathi Rammurthy, S/o Ramanarsaiah, Aged about 54 years, Occ. Ex-Casual Labour in FCI Miryalguda, R/o H No 18-640, Santhosh Nagar, Miryalguda, Nalgonda District.
17. Ammineni Narsimharao, S/o Erukalaiah, Aged about 54 years, Occ. Ex-Casual Labour in FCI Miryalguda, R/o H No 3-156/7, Ravindra Nagar Colony, Railway station road, Miryalguda, Nalgonda District.
18. Kottha Jagan Mohan Rao, S/o Sambashiva Rao, Aged 55 years, Occ. Ex-Casual Labour in FCI Miryalguda, R/o H No 1-9-61/91 D2, Shanthinagar, Near Maruthi School, Suryapet, Suryapet District.
19. Nekkanti Adinarayana, S/o Pattabhiramaiah, Aged about 58 years, Occ. Ex-Casual Labour in FCI Miryalguda, R/o H No 3-157, Ravindra Nagar, Miryalguda, Nalgonda District.
20. Chinthareddy Amruthareddy, S/o Meera Reddy, Aged about 55 years, Occ. Ex-Casual Labour in FCI Miryalguda, R/o H No 7-210, Chaitanyanagar, Road No 5, Miryalguda, Nalgonda District.
21. B Bayamma, W/o Sitharamsingh, Aged about 55 years, Occ. Ex-Casual Labour in FCI Miryalguda, R/o H No 35-442/2, Prakashnagar, Miryalguda, Nalgonda District (I D No 147/2001)
22. Gudipati Mysaiah, S/o Mangaiah, Aged about 56 years, Occ. Ex-Casual Labour in FCI Miryalguda, R/o H No 19-615, Muthireddykunta, Miryalguda, Nalgonda District.
23. Rachuri Veeraiah, S/o Venkataiah, Aged about 50 years, Occ. Ex-Casual Labour in FCI Miryalguda, R/o H No 1-6-141/48/68/4, Sriramnagar, Suryapet Dist.
24. Kammampati Sydulu, S/o Pedda Lingaiah, Aged about 50 years, Occ. Ex-Casual Labour in FCI Miryalguda, R/o H No 7-166/9, Sithampuram, Miryalguda.
25. Palsa Kotaiah, S/o Sriramulu, Aged about 50 years, Occ. Ex-Casual Labour in FCI Miryalguda, R/o H No 6-2-333/1, Srinagar Colony, Near Nagarjuna College, Nalgonda District 508001.

...APPELLANTS/WRIT PETITIONER Nos.1 TO 12, 14 TO 22,24,26 TO 28

AND

1. Government of India, Minister and Labour and Employment, Shastri Bhavan, New Delhi.
2. The Chairman and Managing Director, Food Corporation of India, Head Office. 16-20, Barakhamba lane, New Delhi 110001.
3. The Zonal Manager, Food Corporation of India, Zonal Office, Opp. Shastri Bhavan, Nungambakam, Chennai 600006.
4. The General Manger, Food Corporation of India, Regional Office, Hacca Bhavan, Public Gardens, Hyderabad.
5. The Area Manager / District Manager, Food Corporation of India, Post. Nalgonda, Nalgonda District.
6. T.Jayasingh Jaisingh (died), S/o. Narsing Bansingh, Aged about 57 years, Occ. Ex-Casul Labour in FCI, Miryalguda, R/o. H.No.35-442/2, Prakashnagar, Miryalguda, Nalgonda District (ID No.151/2001)

7. P. Prasad (died), S/o. Satyanarayana, Aged about 55 years, Occ. Ex-Casual Labour in FCI Miryalguda, R/o. H.No.14-30, P and T Colony, Dilsukhnagar, Hyderabad (ID No.155/2001)
8. Guntur Chaturvedi (died), S/o. Venkat Raidu, Aged about 55 years, Occ. Ex-Casual Labour in FCI Miryalguda, R/o. MRM, Miryalaguda (ID No.181/2001) (Respondent Nos.6, 7 and 8 are not necessary parties in this case)

...RESPONDENTS/PETITIONER Nos.13,23 & 25

IA NO: 2 OF 2024

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to stay the operation of the orders passed in W.P.No.47062 of 2018 dated 30.08.2023 pending disposal of the main Writ Appeal.

**Counsel for the Appellants: SRI JALLI KANAKAIAH, SENIOR COUNSEL FOR
SRI NARENDAR JALLI**

**Counsel for the Respondent No.1: SRI GADI PRAVEEN KUMAR, Dy.
SOLICITOR GENERAL OF INDIA**

**Counsel for the Respondent Nos.2 TO 5: SRI DOMINIC FERNANDES, SC FOR
FCI**

Counsel for the Respondent Nos.6 TO 8: --

The Court made the following: JUDGMENT

THE HON'BLE THE CHIEF JUSTICE ALOK ARADHE

AND

THE HON'BLE SRI JUSTICE J.SREENIVAS RAO

WRIT APPEAL No.1132 of 2024

JUDGMENT: *(Per the Hon'ble the Chief Justice Alok Aradhe)*

Mr. Jalli Kanakaiah, learned Senior Counsel representing Mr. Jalli Narendar, learned counsel for the appellants.

Mr. Dominic Fernandes, learned counsel for the respondents No.2 to 5.

2. This intra court appeal has been filed against the order dated 30.08.2023 passed by the learned Single Judge by which the writ petition preferred by the appellants, namely W.P.No.47062 of 2018, has been dismissed.

3. Learned Senior Counsel for the appellant submits that there is material on record to demonstrate that subsequent to the order passed by a Division Bench of this Court, the Food Corporation of India has engaged casual labour. However, the aforesaid material inadvertently was

not placed before the learned Single Judge. He, therefore, seeks leave of this Court to withdraw the appeal with the liberty to seek review of the order dated 30.08.2023 passed by the learned Single Judge in W.P.No.47062 of 2018.

4. Accordingly, the writ appeal is disposed of as withdrawn in terms of the liberty as prayed for.

Miscellaneous applications pending, if any, shall stand closed. However, there shall be no order as to costs.

**SD/- I.NAGALAKHMI
DEPUTY REGISTRAR**

//TRUE COPY//

SECTION OFFICER

To

1. One CC to SRI NARENDAR JALLI, Advocate [OPUC]
2. One CC to SRI GADI PRAVEEN KUMAR, Dy. SOLICITOR GENERAL OF INDIA [OPUC]
3. One CC to SRI DOMINIC FERNANDES, SC FOR FCI [OPUC]
4. Two CD Copies

PSK.

LS

18

HIGH COURT

DATED:30/09/2024

JUDGMENT

WA.No.1132 of 2024



**DISPOSING OF THE WRIT APPEAL
WITHOUT COSTS.**

*Copied
K
25/10/24*